



GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
(Judicial Administration Section) Civil Secretariat  
(Srinagar/Jammu)

Subject:- Appointment of Munsiffs.

Reference:- 1. Letter NO: PSC / Exam / KCS( Judicial)2017 dated: 10-08-2018 from the J&K Public Service Commission.  
2. Letter No.37508/GS dated 18-09-2018 from the Registrar General, J&K High Court, Srinagar.

**GOVERNMENT ORDER NO: 6064 -LD (A) of 2018.**  
**D A T E D: 03 -12 - 2018.**

As recommended by the High Court, sanction, in terms of rule 42 of the Jammu and Kashmir Civil Services (Judicial) Recruitment Rules, 1967, is accorded to the officiating appointment of the following candidates as Munsiffs in the Subordinate Judiciary in the pay scale of ₹27700-44770:-

S.No.	Name of the Candidate S/Shri	Parentage	Residence
<b>Open Merit</b>			
1.	Sidhant Vaid	Satish Vaid	39 Ward No.09 Arya Samaj Gali, Main Bazar Udhampur
2.	Amandeep Kour	Harbans Singh	161/2 Ajit Nagar Jammu
3.	Shama Sharma	Krishan Lal Sharma	13/49 Sungal Morh Akhnoor
4.	Priyanka Mahajan	Anand Sarup Gupta	Two Hundred and fifty Village Rathian Bunn, Udhampur
5.	Masrat Jabeen	Mohammad Ashraf Shah	Rozbal Chrar-i-Shareef
6.	Maleeka Sharma	Dinesh Kumar Sharma	H.No.469 Sector 5 Channi Himat, Jammu
7.	Ananta Raina	Shiv Prasad Raina	H.No.F-36 Shiv Nagar Behind AG Office Shiv Nagar
<b>RBA Category</b>			
8.	Shabir Ahmad Malik	Habibullah Malik	Tumberhama, Tangmarg
9.	Altaf Ahmad Mir	Wali Mohd Mir	02 Harveth Ashpora Kralgund

*Asst. Secy*  
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